



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.60/599/2021

DATED THIS THE 16th DAY OF JUNE, 2021

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI TARUN SHRIDHAR, MEMBER (A)**

(THROUGH VIDEO CONFERENCE)

Dr. Soma Rani aged 57 years daughter of Late Sh. Pritam Singh resident of H. No. 1113 Sector 77 SAS Nagar Mohali, Punjab. Group – A.

....Applicant

(By Advocate Sh. Siddharth Sanwaria– through video conference)

Vs.

1. Union of India through Secretary Ministry of Health and Family Welfare 'A' Wing, Nirman Bhavan, New Delhi – 110011.
2. State of U.T. Chandigarh, through Secretary Health and Family Welfare UT Secretariat, Deluxe Building, Sector 9, UT Chandigarh – 160009.

....Respondents

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present original application with liberty to file a fresh one with better particulars.
2. Accordingly, the original application is dismissed as withdrawn, with liberty as aforesaid.

**(TARUN SHRIDHAR)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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